

(c) The entire gas being produced in Gujarat, along with substantial quantities of offshore gas, have been committed to various consumers in Gujarat. Further allocation would depend on various factor including production and availability of gas.

#### **Conversion of Ligno-Batgeminus Into Gas**

1290. SHRI KASHIRAM RANA: Will the Minister of COAL be pleased to state:

(a) whether the Union Government have undertaken any project in Gujarat for the conversion of ligno-buteminus reserves into gas at the depth of more than 800 meters; and

(b) if so, the details thereof and the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). The Oil and Natural Gas Commission is acting as nodal agency with regard to a pilot R & D project on In-situ Gasification at Mehsana (Gujarat). The R & D work done so far is indicated below:-

1. Preparation of technical study reports;
2. Drilling of two information wells;
3. 3 D Seismic survey of pilot area for preparation of geological model;
4. Laboratory testing of rock and coal samples collected from information wells;
5. Subsidence studies commenced to obtain backward pretest parameters;
6. Identification of major equipment and surface facilities required for the R & D pilot project.

[English]

#### **World Bank Assistance for Sri Ramsagar Project**

1291. SHRIDHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any assistance from the World Bank has been received for the implementation of the Sri Ramsagar Project in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Sri Ramsagar Project is a sub-project of the World Bank assisted Andhra Pradesh Irrigation Project-II. Under Andhra Pradesh Irrigation project-II, uptill September 1991, an amount of \$ 27.688 million has been received from the World Bank in the form of reimbursement of expenditure incurred.

#### **Irrigation Projects In Andhra Pradesh Involved in Inter-State Dispute**

1292. SHRIDHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects in Andhra Pradesh involved in Inter-State water disputes; and

(b) the steps taken by the Union Government to resolve them?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Telugu Ganga Project envisaging conveyance of 15 Thousand Million Cubic feet (TMC) Krishna waters to meet drinking water requirements of madras, city and 29 TMC of Krishna water for irrigation enroute in Andhra Pradesh could not be cleared due to non resolution of issues regarding availability of water between the Krishna Basin States of Andhra Pradesh,

Karnataka and Maharashtra.

(b) A meeting of the Chief Ministers of Andhra Pradesh, Karnataka and Maharashtra was convened by the then Minister of Water Resources on 5.4.1991 but the same did not materialise because the Chief Minister of Karnataka informed that they would themselves resolve the issues relating to sharing of Krishna waters. The three Chief Ministers have met twice in 1990 and are scheduled to meet again for consideration of the four tentative alternative proposals that emerged during their second meeting.

[*Translation*]

**Indo-Nepal Talks on Multi-Purpose  
Projects**

1293. SHRI RAM LAKHAN SINGH  
YADAV:  
SHRI HARI KISORE SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the outcome of the latest round of talks held between the official delegates of Nepal and India regarding multi-purpose projects on Bagmati, Kamla, Kosi and Karnali rivers;

(b) whether a time-bound agreement has been reached on the execution of these projects;

(c) if so, the details thereof;

(d) whether the expenditure on Kosi project especially on anti-silt erosion work is being incurred by the Government of Bihar whereas it was to be incurred by the Union Government;

(e) if so, whether the Union Government propose to compensate the Government of Bihar in this regard; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Investigations for Bagmati, Kamla and Kosi need to be carried out for preparation of project reports. For Karnali remaining studies are to be completed. However no formal agreement has been reached so far.

(d) to (f). The maintenance of Kosi Project including the anti-erosion works is done by Bihar, the beneficiary State out of their own funds. As it was becoming difficult to meet the expenditure, State Government requested Centre to provide funds. They were advised to submit a scheme in the form of a project proposal. This is awaited.

[*English*]

**Water Resources Projects in West  
Bengal**

1294. SHRI HANNAN MOLLAH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some Members of Parliament from West Bengal put forward certain suggestions before the Union Government relating to water resources projects in the State;

(b) if so, the broad details of such suggestions;

(c) the details of suggestions proposed to be implemented by the Government; and

(d) the time by which the Government propose to implement them and the steps taken in this regard so far?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). A statement regarding suggestions put forward by some Members of Parliament from West Bengal to Union Government relating to Water Resources Projects is attached.